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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 318 of 2017 in C.P. No. 172/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

Name of the Company:

Iberchem S. A & Anr.

V/s.

Yatin Chandulal Davda & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** HITESH BUCH RASESH PARIKH KISAN DAVE FOR ORI PETITIONIE DU PCS SUZAL SKIAH Advocate 2001 Pro Nos. 3407 Applicants Promise 3. Mr. Sawrab Soperkar along will Mr Bipl Chlabapati Advocate Applicante Advocate 4. Siddharth Sinha

<u>ORDER</u>

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Bijal Chhatrapati with Learned Advocate Mr. Siddharth Sinha i/b J Sagar & Associates present for Applicant. Learned Advocate Mr. Rasesh Parikh with Learned Advocate Mr. Kisan Dave with Learned PCS Mr. Hitesh Buch present for Respondent and Learned Advocate Mr. Sujal Shah present for Respondent no. 3 to 7 in IA 318/2017.

Reply filed by Respondent. Rejoinder filed by Applicant.

Heard arguments of Learned Counsel for Applicant and Heard arguments of Learned Counsel for Respondent.

Order reserved in IA 318/2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of November, 2017.